

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2788  
ANSWERED ON:15.03.2001  
ESTABLISHMENT OF THERMAL POWER PLANTS  
KUMUDINI PATNAIK

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government have any proposal to expand the Thermal Power production in Orissa;
- (b) if so, the number of companies including public sector undertakings who have applied for grounding such projects;
- (c) the action taken by the Government on those applications;
- (d) whether Orissa Power Generation Corporation has a plan to establish two units of thermal power at Ib valley with a capacity of 210 MW;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (c) : Various proposals for setting up of thermal power projects in Orissa have been received in Central Electricity Authority (CEA) for Techno-Economic Clearance(TEC). The details of techno-economically cleared/sanctioned thermal power projects are as follows:

Sl.No.	Name of Project/ Executing Agency (MW)	Capacity	Date of TEC	Letter Commission	Schedule
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Central Sector

1.	Talcher STPP St.II by NTPC (U-3,4,5&6)	4x500	23.10.1997	Unit 3-11/2003	Unit 4-8/2004
				Unit 5-5/2005	Unit 6-2/2006

Private Sector

1.	Ib Valley TPP St.II by AES Ib Valley Corpn. (U5&6)	2x250	26.2.1999	Unit 5-33 months from F.C.	Unit 6-33 -do-
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2.	Duburi TPS by Kalinga Power Corpn. U1&2)	2x250	29.4.1999	Unit 1-33 months from F.C.	Unit 2-36 -do-
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A list indicating the schemes returned/not pursued in Central Electricity Authority is enclosed. (Annexure-I).

(d) to (f) : The Ib Valley TPP comprising Phase-I Units 1&2 (2x210 MW) and Phase-II Units 3&4 (2x210 MW) in the State sector was

sanctioned by the Planning Commission in April, 1987. Phase-I of the project has since been completed and units 1&2 were declared commercial since 21.12.1994 and 20.6.1996 respectively.

Fresh detailed project report in respect of units 3&4 indicating the revised cost estimates for the whole scheme is yet to be prepared and submitted by the Orissa Power Generation Corporation to the Central Electricity Authority. Considering the present availability of the infrastructure, size of units etc., the scheme needs to be techno- economically examined again.

#### ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2788 TO B ANSWERED ON 15.3.2001 REGARDING ESTABLISHMENT OF THERMAL POWER PLANTS.

Sl.No. Name of the Scheme/ Estd.Cost Incl. Date of Receipt Remarks  
Capacity/Ex. Agency IDC (Rs.Crs.)

1. Lapanga TPS- 2x250 MW 1900.00 3/97 Scheme returned by CEA  
M/s Lapanga Sonlai On 29.5.97 for want of  
Power Company, essential inputs such as  
Bhuvaneshwar Fuel linkage, Water (C&S)  
MOE&F etc.

2. Durgapur TPS-2x250 MW - 3/97 Scheme returned by CEA  
M/s J.K. Corpn. Ltd. On 6.6.97 for want of  
(Distt. Angul) Essential inputs such as  
Fuel linkage, Water (C&S)  
Environmental (C&S), Land etc.

3. Indeck Bomlai TPS-2x250 2361.87 4/97 Scheme returned by CEA  
MW, M/s Indeck Bomlai On 18.6.97 for want of  
Energy Centre Ltd., essential inputs such as Fuel  
Sambalpur. linkage, Water (C&S)  
Environmental (C&S), IAA, etc.

4. Naraj TPS-2x250 MW - 4/97 Scheme returned on 3.6.97  
M/s Orissa Power for want of essential inputs  
Partners Ltd. such as Fuel linkage, Water  
(C&S) MOE&F, IAA, Land etc.

5. CEPA TPS at Hirma - US\$ 3579.5 m 9/97 CEA have informed that the  
6x660 MW, M/s + Rs.61361.7m project proposed is being  
Consolidated Electric deleted from list of the  
Power Asia Ltd. private sector projects under  
MOU route.